Annexure - 7 Name of Corporate Debtor : Marmagoa Steel Limited; Date of Commencement of Liquidation : 16.02.2021; List of Stakeholders as on: 30.09.2022

	. Name of Stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Indentification No.	Details of Claim Recived		Details of Claims Admitted										
SI. No.				Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed ? (Yes/No)	Amount Covered by Guarantee	% share in total amount of claim admitted	Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	
1	Chandor Engineering & Trading Company Private Limited	Equity Shareholder	U02710KA1PTC011562	17-Mar-21	4,02,30,000	4,02,30,000	Other Creditor (Shareholder)	-	No	No	100%	-	-		-	Chandor Ltd own 66% of the total Equity Shares in Marmagoa Steel limited.
2	The Goa Urban Cooperative Bank Ltd	Creditor of Workmen/Employees		01-Feb-22	87,67,056	-	Other Creditor		No	No	0%	-	-	87,67,056	-	Claim is submitted beyond the last date of claim submission. Check Form filed in
Total	2				4,89,97,056	4,02,30,000					100%			87,67,056	0	